

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(CAA)/3/230/AMR/2023		230	Sri Vasavi Industries Limited (Transferor Company)

**ORDER**

Mr.Karunakar Reddy, PCS for the Petitioner present. Mr.Varaprasad Rao, RoC, Andhra Pradesh present in person. Mr.Sashi Raj Dhara, Joint Director for RD(SER), Hyderabad present in person. Mr.R.K.Sahu, OL present in person. The PCS for the Petitioner shall serve copies of the Petition on the RD & OL. None appears for the Income Tax Department. List the matter on 16.06.2023.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*